

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 20th February, 2019
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR ADMISSION | | | |
| 1. | I. A. No.09/2019 IN Application D. No. 10/2019 | Telangana Renewable Green Energy Welfare Vs. Union of India & Ors. | Mr. P. Venkaiah Naidu, Adv. for Applicant |
| FOR HEARING | | | |
| 2. | Original Application No. 541/2018 (Earlier O. A. No. 17/2013 (SZ)) WITH | M/s. Balasubramaniam Charcoal Unit, Vs. The District Environmental Engineer, Perundurai, Erode & Ors. | M/s. N. S. Siva Kumar & Shri J. Ramkumar, Adv. for Applicant Mr. E. Manoharan, Adv. Mrs. H. Yasmeen Ali, Adv. M/s. Guru Prasad & D. Lakshmipathy M/s. A. Madhumathi & C. Selvaraj, Adv. M/s. Kamalesh Kannan & Sai Sathiya Jith, Adv. M/s. A. Madhumathi, Adv. M/s. V. Manoharan & L.G. Sahadevan, Adv. |
| 3. | Original Application No. 542/2018 (Earlier O. A. No. 24/2013 (SZ)) WITH | M/s. Ozone Care Public Welfare Association Vs. The Chairman, Tamil Nadu Pollution Control Board & Ors. | M/s. C. Prakasam, Adv. for Applicant |
| 4. | Original Application No. 543/2018 (Earlier O. A. No. 285/2013 (THC) (SZ)) WITH | M/s. Gee Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors. | M/s. A. Madhumathi & M. Mohammed Muzammil, Adv. for Applicant |
| 5. | Original Application No. 544/2018 (Earlier O. A. No. 286/2013 (THC) (SZ)) WITH | M/s. United Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors. | M/s. V. Manoharan & L. G. Sahadevan, Adv. for Applicant |
| 6. | Original Application No. 545/2018 (Earlier O. A. No. 287/2013 (THC) (SZ)) WITH | M/s. Gee Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors. | M/s. A. Madhumathi & M. Mohammed Muzammil, Adv. for Applicant |

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| 7. | Original Application No. 546/2018 (Earlier O. A. No. 288/2013 (THC) (SZ) WITH | M/s. Subbayan and Co. Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors. | M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant |
| 8. | Original Application No. 547/2018 (Earlier O. A. No. 289/2013 (THC) (SZ) WITH | M/s. Subbayan and Co. Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors. | M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant |
| 9. | Original Application No. 548/2018 (Earlier O. A. No. 184/2015 (SZ) WITH | United Carbon Vs. The Chairman, Tamil Nadu Pollution Control Board, Chennai & Ors. | M/s. V. Manohar & L. G. Sahadevan, Advs. for Applicant |
| 10. | Original Application No. 549/2018 (Earlier O. A. No. 112/2015 (SZ) WITH | United Carbon Vs. The Chairman, Tamil Nadu Pollution Control Board, Chennai & Ors. | M/s. Y. Arunagiri & P. Ramesh, Advs. for Applicant |
| 11. | Original Application No. 550/2018 (Earlier O. A. No. 220/2017 (SZ) WITH | P. Subbaiyan Vs. The District Collector, Erode District & Ors. | V. S. Kesavan, B. Singaravelu & K. Eswararao, Advs. for Applicant |
| 12. | Original Application No. 551/2018 (Earlier O. A. No. 252/2016 (SZ) | K. L. Mahendraprasath Vs. The District Collector, Karur District & Ors. | M/s. R. Jayaprakash & K. Vanangamudi, Advs. for Applicant |

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